

For Sale of Coal

Sl. No.	Name of coal mine	State
1.	New Patrapara	Odisha
2.	Donger Tal - II	Madhya Pradesh

Comprehensive policy for the sugar industry

*44. SHRI SANJAY RAUT: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government of Maharashtra has recommended for dual price policy for domestic and commercial purposes to protect both —the consumers and the sugar industry;

(b) if so, the details thereof and the Central Government's response thereto;

(c) whether the Central Government is also considering to make any comprehensive long term policy for the sugar industry; and

(d) if so, the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) and (b) Government of Maharashtra had submitted a proposal for adopting dual price policy for sugar envisaging differential pricing of sugar for domestic consumption and commercial purposes. However, adoption of dual price policy for sugar has not been found administratively feasible by the Central Government.

(c) and (d) As a comprehensive long term policy, the Central Government, has taken the following measures:—

(i) Notified the Sugar Price (Control) Order, 2018 to ensure that from sale of sugar, the industry at least gets the price of cane based on Fair and Remunerative Price (FRP) and minimum conversion cost of sugar. The minimum ex-mill selling price of white sugar for sale in the domestic market has been presently fixed at ₹ 29/kg.

- (ii) As per new National Policy on Bio-Fuels, 2018 sugarcane juice has been allowed for production of ethanol. The Government has fixed remunerative price of ethanol produced from C-Heavy molasses and B-Heavy molasses/sugarcane juice separately at ₹ 43.70/liter and ₹ 47.49/liter respectively for supply under EBP during ensuing ethanol season (December to November) to facilitate achieving 10% blending target.
- (iii) The Central Government, with a view to increase production of ethanol and its supply under Ethanol Blended with Petrol (EBP) Programme, specially in the surplus seasons and thereby to improve the liquidity positions of the sugar mills enabling them to clear cane price arrears of the farmers has approved a "Scheme for Extending Financial Assistance to Sugar mills for Enhancement and Augmentation of Ethanol Production Capacity."

Delayed trains

†*45. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of RAILWAYS be pleased to state:

- (a) number of trains which got delayed by more than five hours in reaching their destination in last three years;
- (b) whether passengers are provided with catering facility in case of delayed running of trains;
- (c) whether some manipulations have come forth in the software of railways for hiding delay of trains as their record does not match with the registers of Railways;
- (d) the hurdles coming in way to address the issues due to which trains get delayed so that there is no constant delay of trains; and
- (e) whether monitoring of punctuality of trains is being done properly?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) On Indian Railways, average number of Mail/Express trains per day terminating more than 05 hours late at destination (including rescheduled trains) for the last 3 years is given below:—

†Original notice of the question was received in Hindi.